

GOVERNMENT OF MEGHALAYA
LAW (A) DEPARTMENT

ORDERS BY THE GOVERNOR

NOTIFICATION

Dated, Shillong the 28th May, 2015.

No. LJ(A) 77/2000/Pt./144 –For the purpose of the Rules for the Administration of Justice and Police in the Garo Hills District, 1937 read with paragraph 5 of the Sixth Schedule of the Constitution, the Governor of Meghalaya, with the approval of the Hon'ble High Court of Meghalaya, is pleased to appoint Shri B. Joshi, Chief Judicial Magistrate as the Assistant to Deputy Commissioner, West Garo Hills District and further under rule 16 of the aforesaid rules, invest him with the powers of the Judicial Magistrate of the First Class as defined in the Code of Criminal Procedure, 1973 within the West Garo Hills District including Dadengre (Civil) Sub-Division with immediate effect.

This supersedes all earlier notification's issued under aforesaid provisions within West Garo Hills District.



(L.M. Sangma)

Secretary to the Government of Meghalaya,
Law Department.

Memo. No. LJ(A) 77/2000/Pt./144-A

Dated, Shillong the 28th May, 2015.

Copy to :-

1. P.S. to Chief Minister for information of Hon'ble Chief Minister.
2. P.S. to Deputy Chief Minister, Law for information of Hon'ble Deputy Chief Minister.
3. The Advocate General, Meghalaya.
4. The Additional Advocate General's, Meghalaya.
5. The Registrar General, High Court of Meghalaya, Shillong. This has reference to his letter No. HCM/II/333/2013/1371-A dated 19.05.2015.
6. The Accountant General (A&E), Meghalaya, Shillong.
7. Shri W. Diengdoh, District & Sessions Judge, West Garo Hills District, Tura.
8. Shri B. Joshi, Chief Judicial Magistrate and Assistant District & Sessions Judge, Tura.
9. The Deputy Commissioner, West Garo Hills District, Tura for favour of information and necessary action.
10. All Deputy Commissioners.
11. Judicial Magistrate 1st Class Dadengre (Civil) Sub-Division, Dadengre.
12. The Director General of Police, Meghalaya, Shillong.
13. The Superintendent of Police, West Garo Hills District, Tura.
14. Government Pleader/Public Prosecutor, West Garo Hills District, Tura.
15. The Director of Printing & Stationery, Shillong for favour of publication of the notification in the Meghalaya Gazette.
16. Treasury Officer, Tura.
17. Home (Police) Department.
18. Presidents, All Bar Associations, Shillong/ Jowai/ Tura.
19. Personnel (A) Department.
20. Law (B) Department.
21. Personal file of the officer.
22. DEO, Law Department.
23. Guard file.

By Order etc.,



Secretary to the Government of Meghalaya,
Law Department.
